

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-08/2017(Pt.)/8321/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the <sup>nd</sup> 26 September, 2021.

Sub: **Civil vacation along with station leave permission.**

Ref:- Your letter No. DJCH.I-5/2022/3065, dtd. 20.09.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail the entire Civil vacation from 02.10.2022 to 18.10.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 01.10.2022 (after Court works) till the morning of 19.10.2022.** Further, Addl. District & Sessions Judge, Chirang, Kajalgaon and in his absence Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon and in her absence Chief Judicial Magistrate, Chirang, Kajalgaon, and in his absence Addl. Chief Judicial Magistrate, Chirang, Kajalgaon and in his absence Munsiff-cum-JMFC, Chirang, Kajalgaon shall remain in charge of your Court and office during the said period.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-08/2017(Pt.)/8321-8322/A, dated 22-09-2022**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
2. ✓ The Project manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**